GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:332
ANSWERED ON:11.12.2009
VILLAGE ELECTRIFICATION THROUGH RENEWABLE ENERGY SOURCES
Aimal Shri Badruddin

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the targets set and achievements made so far under village electrification programme through the renewable energy sources in the country during the Eleventh Five Year Plan, State-wise;
- (b) whether the targets set have not been achieved;
- (c) if so, the reasons therefor and the corrective measures taken by the Government in this regard;
- (d) whether incentives are being provided for the development of local manufacturing facility for the renewable energy equipment; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a), (b), (c), (d) & (e) of Lok Sabha Starred Question No.332 for 11th December, 2009.

- (a): State-wise targets are not set under the Remote Village Electrification Programme of the Ministry and financial support to projects is sanctioned on case to case basis after proposals are submitted by the state implementing agencies. State-wise number of villages and hamlets taken up during the 11th Five Year Plan are given in the annexed table.
- (b)&(c): There have been some shortfalls in the achievements against the envisaged annual, targets for the programme. However, the achievements are dependent on the state governments and their implementing agencies identifying the villages and hamlets to be taken up, submitting proposals to the Ministry for financial support and their timely completion by them. Delay in completion of sanctioned projects is also hampered by factors such as inadequate organizational strength of the implementing agencies, lack of state matching funds, logistic problems due to extreme remoteness of villages, disturbed conditions in the remote pockets of some of the states, etc. The Ministry has been playing a proactive role for facilitating speedy implementation through periodic monitoring and review meetings with the state governments and other stakeholders to remove the constraints. Substantial service charges to the implementing agencies, support for conduct of district/block level awareness programmes, technical support as may be required, support for training of local technicians, etc., are also provided to speed up the implementation.
- (d) & (e): There is no such provision under the Ministry's Programme.

Table

Table referred to in reply to Part (a)) of Lok Sabha Starred Question No.332 due for Answer on 11-12-2009

State-wise Details of Villages and Hamlets Taken up under the Remote Village Electrification Programme during the 11th Plan

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S.No. State 2007-08 2008-09 2009-10 (as on 31.10.09)
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1 Andhra Pradesh 13
2 Arun. Pradesh
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3 Assam 1485

4 Chattisgarh 36 184 94

5 Gujarat

6 Haryana 92

7 J & Kashmir 27 68

8 Jharkhand 8 18

- 9 Karnataka 46 13 10 Kerala 49 11 Madhya Pradesh 75 47 12 Maharashtra 82 13 Manipur 14 35 14 Meghalaya

- 15 Mizoram
- 16 Nagaland 17 Orissa 91 18 Rajasthan
- 19 Sikkim

- 19 Sikkim 20 Tamilnadu 32 21 Tripura 205 22 Uttarakhand 23 50 23 Uttar Pradesh 105 24 West Bengal 6 Total 1992 636 270